

DIVISION BENCH  
COURT - I

**R-105(ADDITIONAL LIST)**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/285(KB)2021  
IA(I.B.C)/932(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

IN THE MATTER OF	<b>EVANIE ECONEST HOME BUYERS ASSOCIATION THROUGH AUTHORIZED REPRESENTATIVE RAKESH SINGH VS EVANIE INFRASTRUCTURE PRIVATE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**ORDER**

1. Post this matter on **13/05/2024**.

**Court Officer**